

In the office of the District Legal Services Authority, Mau.


ORDER No.

Dated: January 20, 2018

ORDER

I have been transferred to Sitapur by the virtue of order of Hon'ble Allahabad High Court and I have to hand over charge very soon. My successor District Judge will also take charge very soon. Due to this supervening event, examination for the post of one clerk, is not possible to be held on 27.01.2018 as well as on 28.01.2018. In these circumstances, with the consent of my successor District Judge, the dates of examination i.e. 27.01.2018 and 28.01.2018 are postponed till the further date.

Office to inform the candidates for the postponement of the examination date, who applied for this post.

  
(Rajendra Kumar-III)

Chairman

District Legal Services Authority/  
District Judge, Mau.